COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE: MENTIONS FOR ADJOURNMENTS SHALL NOT BE MADE WITHOUT INFORMING THE OTHER SIDE COUNSELS.

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR BEING MENTIONED					
1	IA/3/2026 For Being Mentioned WP/33694/2026	THE SUPERINTENDENT OF POLICE Vs JAMPANI SURENDRA	GP FOR HOME	SRINIVASA RAO NARRA GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE SRINIVASA RAO NARRA	GUNTUR
ADMISSION (OTHER SUBJECTS)					
2	WP/31821/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MIRIYALA CHENGAMMA Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR MUNCIPAL ADMN URBAN DEV T	YSR KADAPA
3	WP/31924/2026 IA 1/2026 Direction Petition	DUMPA ESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K RATNA SAGAR	GP FOR HOME N ASHWANI KUMAR	SRIKAKULAM
4	WP/33120/2026 IA 1/2026 Direction Petition	YETCHARLA SRIDHAR Vs THE STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR HOME GP FOR REVENUE T	SRIKAKULAM
5	WP/33350/2026 IA 1/2026 Direction Petition	CHIGURUPATI KUMARA SWAMY Vs ANDHRA PRADESH STATE ELECTION COMMISSION	NAMRATHA CHOUDARY P	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	KRISHNA
6	WP/33615/2026 IA 1/2026 Direction Petition	SHAIK THIRAGALADINNE CHINNA CHAND BASHA Vs THE STATE OF ANDHRA PRADESH	D.RAMASWAMY REDDY	GP FOR HOME T	PRAKASAM
7	WP/33933/2026 IA 1/2026 Direction Petition	NAMALA SRIVALLI Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE T	EAST GODAVARI
8	WP/33992/2026 IA 1/2026 Suspension Petition	APPIDI INDIRA REDDY Vs THE STATE OF ANDHRA PRADESH	MEDAPATI SANTOSH REDDY	GP FOR PANCHAYAT RAJ RURAL DEV P NAGENDRA REDDY GP FOR REVENUE T	KRISHNA
9	WP/33994/2026 IA 1/2026 Direction Petition	UDUMULA RAMA NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR HOME GP FOR REVENUE SPL	PRAKASAM
10	WP/34018/2026 IA 1/2026 Direction Petition	POCHANA HIMA BINDU Vs THE STATE OF ANDHRA PRADESH	S V RUTHVIK	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE T	KURNOOL
11	WP/34020/2026 IA 1/2026	RASHTRIYA PRAJA CONGRESS (SECULAR)	CORPUS JURIS LAW PANEL LLP	GP FOR REVENUE T	EAST GODAVARI

	Direction Petition	Vs THE DISTRICT ELECTION AUTHORITY AND DISTRICT COLLECTOR			
12	WP/34022/2026 IA 1/2026 Stay Petition	SMT.GOLLAPUDI SUBBALAKSHMI Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	KRISHNA
13	WP/34037/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	N RAMESH BABU Vs THE STATE ELECTION COMMISSION	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE SPL	CHITTOOR
14	WP/34044/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	MOPURI VENKATA LAKSHUMMA Vs THE STATE OF ANDHRA PRADESH	G SEKHAR REDDY	GP FOR HOME GP FOR REVENUE	YSR KADAPA
15	WP/34048/2026	PODILI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	GP FOR SOCIAL WELFARE GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	PRAKASAM
16	WP/34059/2026 IA 1/2026 Direction Petition	OBULAPURAM NAGAMANI Vs THE STATE OF A.P.	P SARASWATHI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	PRAKASAM
17	WP/34127/2026 IA 1/2026 Direction Petition	KUM. MARRIMAKULA VANI Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) T	CHITTOOR
18	WP/34163/2026 IA 1/2026 Direction Petition	AVADHARI PURNACHANDRA RAO Vs THE STATE ELECTION COMMISSION	G SRINIVASULA REDDY	GP FOR HOME GP FOR REVENUE T	PRAKASAM
19	WP/34186/2026 IA 1/2026 Direction Petition	PONNA KATAIAH Vs THE STATE OF ANDHRA PRADESH	MUCHAKAYALA NARAYANA	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE	SPS NELLORE
20	WP/34199/2026 IA 1/2026 Direction Petition	PACHAVA NASARAIAH Vs THE STATE OF ANDHRA PRADESH	PASALAPUDI SATYA HARITHA	GP FOR PANCHAYAT RAJ RURAL DEV T	GUNTUR
21	WP/34212/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	MADDALA MANI Vs THE STATE OF ANDHRA PRADESH	MUPPIDI RUPESH BHARATH BHUSHAN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	WEST GODAVARI
22	WP/34217/2026 IA 1/2026 Direction Petition	DEEPA Vs THE STATE OF ANDHRA PRADESH	R PRASAD REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE T	CHITTOOR
23	WP/34263/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PAVULURI VENKATA SIVANNARAYANA @ PAVULURI SIVANNARAYANA Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV T	PRAKASAM
24	WP/34301/2026 IA 1/2026 Direction Petition	SOMERU MALLIKARJUNA Vs THE STATE OF AP	V ESWARAIAH CHOWDARY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	KURNOOL

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25	WP/34302/2026 IA 1/2026 Direction Petition	SHAIK MASTANVALI Vs THE STATE OF ANDHRA PRADESH	RACHURI LAKSHMIKAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	GUNTUR
26	WP/34304/2026 IA 1/2026 Direction Petition	MOHAMMAD GOREBABU Vs THE ELECTION COMMISSION OF INDIA	V SAI KUMAR	GP FOR HOME GP FOR REVENUE T	GUNTUR
27	WP/34305/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	BORRA VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR PANCHAYAT RAJ RURAL DEV T	SPS NELLORE
28	WP/34307/2026 IA 1/2026 Direction Petition	KETHIREDDY SIVA KUMAR REDDY Vs THE ELECTION COMMISSION OF INDIA	V SAI KUMAR	GP FOR HOME GP FOR REVENUE T	SPS NELLORE
29	WP/34316/2026 IA 1/2026 Direction Petition	D RAJA REDDY Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME T	KURNOOL
30	WP/34317/2026 IA 1/2026 Direction Petition	SHAIK BARA SHAREEF Vs THE STATE OF ANDHRA PRADESH	D.RAMASWAMY REDDY	GP FOR HOME GP FOR REVENUE T	PRAKASAM
31	WP/34318/2026 IA 1/2026 Direction Petition	ROKKARUKALA KANTHAMMA Vs THE STATE OF ANDHRA PRADESH	SURE MAHENDRA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	SPS NELLORE
32	WP/34328/2026 IA 1/2026 Direction Petition	POKURU SUJATHA Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE T	YSR KADAPA
33	WP/34332/2026 IA 1/2026 Suspension Petition	M ACHAMMA Vs THE STATE OF ANDHRA PRADESH	VALLEPU JAGADEESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	CHITTOOR
34	WP/34333/2026 IA 1/2026 Direction Petition	THAMMANENI SIVA RAMAIAH Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR HOME GP FOR REVENUE T	PRAKASAM
35	WP/34338/2026 IA 1/2026 Direction Petition	GANTLA VENKATARAMANAMMA Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE T	ANANTAPUR
36	WP/34340/2026 IA 1/2026 Direction Petition	DAVULURI ARUNA Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR HOME GP FOR REVENUE T	GUNTUR
37	WP/34342/2026 IA 1/2026 Direction Petition	SINGAM VENKATESWARA REDDY Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME T	YSR KADAPA
38	WP/34343/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PEYYALA PRATAP KUMAR Vs THE STATE OF ANDHRA PRADESH	KOPPARTHI SUMATHI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE T	EAST GODAVARI
39	WP/34346/2026 IA 1/2026	R. GOPI Vs	G NAGA NANDINI	GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR

	Suspension Petition	THE STATE OF ANDHRA PRADESH		GP FOR REVENUE T	
40	WP/34350/2026 IA 1/2026 Direction Petition	PALLENNAGARI MADHUSUDANA REDDY Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE T	ANANTAPUR
41	WP/34352/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	JALLI BALA NAVEENA Vs THE PRINCIPAL SECRETARY	RAMA KRISHNA A	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE T	EAST GODAVARI
42	WP/34356/2026 IA 1/2026 Direction Petition	KOTA DASARADHA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR PANCHAYAT RAJ RURAL DEV T	PRAKASAM
43	WP/34357/2026 IA 1/2026 Direction Petition	VAKA BALA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV T	PRAKASAM
44	WP/34358/2026 IA 1/2026 Direction Petition	VALLURI KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR HOME GP FOR REVENUE	PRAKASAM
45	WP/34359/2026 IA 1/2026 Direction Petition	YEDDULA SIVANANDA REDDY Vs THE STATE OF ANDHRA PRADESH	KRISHNA SAI K	GP FOR HOME	KURNOOL
46	WP/34360/2026 IA 1/2026 Direction Petition	BURREDDY MANOJA KUMARI Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	PRAKASAM
47	WP/34361/2026 IA 1/2026 Direction Petition	BANDI RAMA MUNI REDDY Vs THE STATE OF ANDHRA PRADESH	PAPUDIPPU SASHIDAR REDDY	GP FOR HOME GP FOR REVENUE T	YSR KADAPA
48	WP/34362/2026 IA 1/2026 Direction Petition	NARU LAKSHMI DEVI Vs THE ANDHRA PRADESH STATE ELECTION COMMISSION	KAKUNURI VENKATA VIKRAMADHITYA REDDY	GP FOR HOME T	PRAKASAM
49	WP/34363/2026 IA 1/2026 Direction Petition	POLU LAKSHMI ASRITHA Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE T	PRAKASAM
50	WP/34368/2026 IA 1/2026 Direction Petition	SILPA CHAKRAPANI REDDY Vs THE STATE OF ANDHRA PRADESH	KRISHNA SAI K	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME	KURNOOL
51	WP/34374/2026 IA 1/2026 Suspension Petition	BODEPUDI GOVINDARAJULU Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	GUNTUR
52	WP/34380/2026 IA 1/2026 Direction Petition	KOTA VENKATA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
53	WP/34391/2026 IA 1/2026 Direction Petition	GANGULA BRIJENDRA REDDY Vs THE STATE OF ANDHRA	S V RUTHVIK	GP FOR HOME GP FOR REVENUE	KURNOOL

		PRADESH			
54	WP/34394/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	CHINAGA ANKAMMA Vs THE STATE OF ANDHRA PRADESH	BUGULU SREETEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SPS NELLORE
55	WP/34410/2026 IA 1/2026 Direction Petition	CHERUKULA KRISHNAVENI Vs THE STATE OF ANDHRA PRADESH	PULIPATI RADHIKA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	CHITTOOR
56	WP/34414/2026 IA 1/2026 Suspension Petition	RASHTRIYA PRAJA CONGRESS (SECULAR) Vs THE DISTRICT ELECTION AUTHORITY AND DISTRICT COLLECTOR	CORPUS JURIS LAW PANEL LLP	GP FOR REVENUE	EAST GODAVARI
57	WP/34439/2026 IA 1/2026 Direction Petition	SMT. MOPURU RAMA DEVI Vs THE STATE OF ANDHRA PRADESH	KATTA SUDHAKAR	GP FOR HOME	YSR KADAPA
58	WP/34440/2026 IA 1/2026 Direction Petition	MOPURU RAVANAMMA Vs THE STATE OF ANDHRA PRADESH	G SEKHAR REDDY	GP FOR HOME	YSR KADAPA
FOR ORDERS					
59	WP/31319/2026 IA 1/2026 Direction Petition	SATULURI SARASWATHI Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE T ALONG WITH 32445/2026	GUNTUR
ADMISSION (MUNICIPAL ADMN.)					
60	WP/32445/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	M/S. NEW LITTLE WORLD Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP FOR REVENUE GP FOR LAND ACQUISITION T	GUNTUR
61	WP/33227/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	M/S. BHAGAM CONSTRUCTIONS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	CHERUVU CHAITANYA BHARGAVA SARMA	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC GP FOR FINANCE PLANNING	KRISHNA
62	WP/33664/2026 IA 1/2026 Direction Petition	KATIKA VALI BASHA Vs THE STATE OF ANDHRA PRADESH	KALVA MADHUSUDHAN	GP MUNCIPAL ADMN AND URBAN DEV AP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In T	KURNOOL
63	WP/33714/2026 IA 1/2026 Direction Petition	S K. CHANDRASHEKHAR Vs THE STATE OF ANDHRA PRADESH.	V R REDDY KOVVURI	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE T	ANANTAPUR
64	WP/33802/2026 IA 1/2026 Direction Petition	SEELAM. PANDURANGA RAO Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP T	GUNTUR
65	WP/33913/2026 IA 1/2026 Direction Petition	G UMA MAHESWARI Vs THE STATE OF ANDHRA PRADESH	MADUGULA AKHIL	GP MUNCIPAL ADMN AND URBAN DEV AP T	VIZIANAGARAM
66	WP/34009/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SIVALA PARVATHI @ S PARVATHI Vs THE STATE OF ANDHRA PRADESH	SOURI BABU DUPPATI	GP MUNCIPAL ADMN AND URBAN DEV AP T	CHITTOOR

67	WP/34092/2026 IA 1/2026 Direction Petition	EEMANI PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) T	GUNTUR
68	WP/34101/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	REDDY AKTHAR HUSSAIN Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE B.APPA RAO SC For NLR OGL BPT PALNADU UDA T	CHITTOOR
69	WP/34187/2026 IA 1/2026 Direction Petition	SHAIK SHAKER HUSSAIN Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR REVENUE B.APPA RAO SC For NLR OGL BPT PALNADU UDA T	YSR KADAPA
70	WP/34189/2026 IA 1/2026 Direction Petition	GHANTA NAVYA Vs THE BAPATLA URBAN DEVELOPMENT AUTHORITY(BUDA)	ALLADI RADHAKRISHNA	GP FOR MUNCIPAL ADMN URBAN DEV T	PRAKASAM
71	WP/34195/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	GOTTUMUKKALA SIVARAM TEJA Vs THE STATE OF ANDHRA PRADESH	V V RAVI PRASAD	GP MUNCIPAL ADMN AND URBAN DEV AP DODDALA YATHINDRA DEV	VISAKHAPATNAM
72	WP/34225/2026 IA 1/2026 Direction Petition	KANTHETI PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP MUNCIPAL ADMN AND URBAN DEV AP	GUNTUR
73	WP/34291/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
74	WP/34308/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
75	WP/34309/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
76	WP/34310/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
77	WP/34311/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
78	WP/34312/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
79	WP/34313/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
80	WP/34314/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR

81	WP/34315/2026 IA 1/2026 Direction Petition	E VISWANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING	ANANTAPUR
82	WP/34336/2026 IA 1/2026 Direction Petition	KARTHIKEYA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	NARASIMHA REDDY. G . L	GP FOR FINANCE PLANNING	SPS NELLORE
83	WP/34413/2026 IA 1/2026 Suspension Petition	V NAGA SUNDAR REDDY Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	YSR KADAPA

INTERLOCUTORY(REVIEW PETITIONS))

84	IA/4/2026 Review Petition WP/31093/2026	RAJU YARRAGUNTLA Vs NARU OMKAR REDDY	LEO LAW ASSOCIATES LLP	GAJJALA MALLIKARJUNA REDDY GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) N ASHWANI KUMAR GP FOR REVENUE	PRAKASAM

INTERLOCUTORY (OTHER DEPARTMENTS)

85	IA/3/2026 Leave Petition WP/31093/2026	RAJU YARRAGUNTLA Vs NARU OMKAR REDDY	LEO LAW ASSOCIATES LLP	GAJJALA MALLIKARJUNA REDDY GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) N ASHWANI KUMAR GP FOR REVENUE	PRAKASAM
86	IA/5/2026 Suspension Petition WP/31093/2026	RAJU YARRAGUNTLA Vs NARU OMKAR REDDY	LEO LAW ASSOCIATES LLP	GAJJALA MALLIKARJUNA REDDY GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) N ASHWANI KUMAR GP FOR REVENUE	PRAKASAM
87	IA/2/2026 Dispense with Petition WP/31093/2026	RAJU YARRAGUNTLA Vs NARU OMKAR REDDY	LEO LAW ASSOCIATES LLP	GAJJALA MALLIKARJUNA REDDY GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) N ASHWANI KUMAR GP FOR REVENUE T	PRAKASAM

INTERLOCUTORY(REVIEW PETITIONS))

88	IA/4/2026 Review Petition WP/33822/2026	RAJU YARRAGUNTLA Vs UPPARLAPALLI SIVA REDDY	LEO LAW ASSOCIATES LLP	GAJJALA MALLIKARJUNA REDDY GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	PRAKASAM

INTERLOCUTORY (OTHER DEPARTMENTS)

89	IA/2/2026 Dispense with Petition WP/33822/2026	RAJU YARRAGUNTLA Vs UPPARLAPALLI SIVA REDDY	LEO LAW ASSOCIATES LLP	GAJJALA MALLIKARJUNA REDDY GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR	PRAKASAM

				RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	
90	IA/3/2026 Leave Petition WP/33822/2026	RAJU YARRAGUNTL Vs UPPARLAPALLI SIVA REDDY	LEO LAW ASSOCIATES LLP	GAJJALA MALLIKARJUNA REDDY GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	PRAKASAM
91	IA/5/2026 Suspension Petition WP/33822/2026	RAJU YARRAGUNTLA Vs UPPARLAPALLI SIVA REDDY	LEO LAW ASSOCIATES LLP	GAJJALA MALLIKARJUNA REDDY GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	PRAKASAM

FOR ADMISSION

92	CC/4519/2026 (WP/33550/2025)	PANDARABOYINA LAKSHMI PARVATHI Vs SRI PEEYUSH KUMAR IAS	KAVITHA GOTTIPATI		GUNTUR
93	CC/4520/2026 (WP/23816/2026) IA 1/2026 Dispense with Petition	CHEERLA SREEDHAR REDDY Vs S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA		SPS NELLORE
94	CC/4529/2026 (WP/32091/2026)	KUNTURU MOUNIKA Vs KANTILAL DANDE	MAHESWARI ARIKA		YSR KADAPA

COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (MUNICIPAL ADMN.)					
95	WP/689/2026 IA 1/2026 Direction Petition	KALAVA SURESH KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	GUNTUR
96	WP/1199/2026 IA 1/2026 Direction Petition IA 2/2026 Additional Affidavit IA 3/2026 Amendment Petition	POTHULA VENKATESWAR RAO Vs THE STATE OF ANDHRA PRADESH	R SUDHA RANI	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	EAST GODAVARI
97	WP/2292/2026 IA 1/2026 Suspension Petition	S AMANULLA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP MUNCIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR HOME GP FOR REVENUE SPL	CHITTOOR
98	WP/5371/2026 IA 1/2026 Direction Petition	YADAVALLI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR MUNCIPAL ADMN URBAN DEV VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	SPS NELLORE
99	WP/7109/2026 IA 1/2026 Suspension Petition	PARUCHURI SUJATHA Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP MUNCIPAL ADMN AND URBAN DEV AP TURAGA SAI SURYA	PRAKASAM
100	WP/7426/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	INUGANTI ROHIT Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR MUNCIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) B M KRISHNA PATIBANDLA S PRANATHI	GUNTUR
101	WP/8814/2026 IA 1/2026 Direction Petition	MATAVARAPU SAROJINI Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP MUNCIPAL ADMN AND URBAN DEV AP KRISHNA RAO PARITALA SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	WEST GODAVARI
102	WP/9689/2026 IA 1/2026 Direction Petition	KONDA VENKATA REDDY Vs THE STATE OF A.P.	RAMANA ALLU	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC	KRISHNA
103	WP/9855/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	MAHADASU USHARANI Vs STATE OF ANDHRA PRADESH	ARUN KUMAR R	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC CHUKKA KRANTHI KIRAN	KRISHNA
104	WP/10798/2026 IA 1/2026 Direction Petition	P. SARAVANAN Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR REVENUE GP FOR IRRI AND CAD	CHITTOOR

105	WP/11073/2026 IA 1/2026 Direction Petition	DODLA GOPALA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP K NARSI REDDY R3 UNSERVED,	SPS NELLORE
106	WP/11711/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	PURRE VIJAYA KALAVATHI Vs THE STATE OF ANDHRA PRADESH	CH S S V PRASAD	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC SUJATHA MULAKALURI SPL	KRISHNA
107	WP/12209/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	ANAGANI SUBRAMANYAM Vs THE STATE OF AP	V SAI KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP PATIL YUGANDHAR REDDY SPL	SPS NELLORE
108	WP/12803/2026 IA 1/2026 Direction Petition	MAMIDI YELLA REDDY Vs THE STATE OF AP	NAVULURU KRISHNA SAI	GP MUNCIPAL ADMN AND URBAN DEV AP M SRI ATCHYUT POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP FOR REVENUE SPL	YSR KADAPA
109	WP/13541/2026 IA 1/2026 Direction Petition	SEEKOTI MADHU Vs THE STATE OF ANDHRA PRADESH	SULTANA SHAIK	GP MUNCIPAL ADMN AND URBAN DEV AP P RAJASEKHAR M Krishna Rao SC for skl vzm kkd Municipal Corporations	EAST GODAVARI
110	WP/14369/2026 IA 1/2026 Direction Petition	M/S. SKY-TECH CONSULTANCY ARCHITECTS STRUCTURAL DESIGNERS Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	EAST GODAVARI
111	WP/14708/2026 IA 1/2026 Direction Petition	M/S. SKY-TECH CONSULTANCY ARCHITECTS STRUCTURAL DESIGNERS SURVEYORS AND PROJECT CONSULTANTS Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	EAST GODAVARI

112.1,112.2 along with 112

112	WP/14918/2026 IA 1/2026 Stay Petition	KAMIREDDY SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES N/S	GUNTUR
112.1	WP/27106/2021 IA 1/2021 Direction Petition	KAMIREDDY SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	N V R AMARNATH	GP FOR MUNCIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GUNTUR
112.2	WP/7221/2025 IA 1/2025 Direction Petition	KAMIREDDY SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	POODATTU AMARENDER	GP FOR MUNCIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GUNTUR
113	WP/16286/2026 IA 1/2026 Direction Petition IA 2/2026	PEETHALA LALITHA JYOTHI Vs THE STATE OF ANDHRA	BALAIAH B	GP MUNCIPAL ADMN AND URBAN DEV AP DWARAMPUDI SAVITHRI GP FOR HOME	EAST GODAVARI

	Direction Petition	PRADESH		GP FOR REVENUE	
114	WP/17454/2026 IA 1/2026 Direction Petition	MRS.PRAMEELA KUMARI Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO	GP FOR MUNCIPAL ADMN URBAN DEV SPL	ANANTAPUR
115	WP/18148/2026 IA 1/2026 Direction Petition	M/S. SKY-TECH CONSULTANCY Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	EAST GODAVARI
116	WP/18156/2026 IA 1/2026 Direction Petition	MANDAPATI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP MUNCIPAL ADMN AND URBAN DEV AP A V V S N MURTHY COURT SLIP	PRAKASAM
117	WP/18196/2026 IA 1/2026 Direction Petition	SKY TECH CONSULTANCY Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP MUNCIPAL ADMN AND URBAN DEV AP	CHITTOOR
118	WP/18198/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	M/S. SKY-TECH CONSULTANCY Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	GUNTUR
119	WP/18341/2026 IA 1/2026 Direction Petition	M/S. SKY-TECH CONSULTANCY ARCHITECTS STRUCTURAL DESIGNERS SURVEYORS AND PROJECT CONSULTANTS Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR REVENUE	WEST GODAVARI
120	WP/18538/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	PUTCHA CHANDRA SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP SIVA RAMA KRISHNA KOLLURU A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE R3 R5 UNSERVED, COURT SLIP	VISAKHAPATNAM
121	WP/18818/2026 IA 1/2026 Direction Petition	GALLA SATEESH Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR MUNCIPAL ADMN URBAN DEV	GUNTUR
122	WP/19651/2026 IA 1/2026 Direction Petition	M/S SKY TECH CONSULTANCY Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP MUNCIPAL ADMN AND URBAN DEV AP Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR REVENUE	YSR KADAPA
123	WP/21093/2026 IA 1/2026 Direction Petition	KAKOLLU MALYADRI Vs THE STATE OF ANDHRA PRADESH	V SUDHAKAR REDDY	GP MUNCIPAL ADMN AND URBAN DEV AP T V JAGGI REDDY GP FOR HOME GP FOR REVENUE	SPS NELLORE
124	WP/22354/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	K. VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	ANAND KUMAR KOCHIRI	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR HOME GP FOR REGISTRATION AND STAMPS GP FOR REVENUE SPL	KURNOOL
125	WP/22406/2026	REGATI RAMA SUBBA	ANAND KUMAR KOCHIRI	GP MUNCIPAL ADMN AND	KURNOOL

	IA 1/2026 Direction Petition	REDDY Vs THE STATE OF ANDHRA PRADESH		URBAN DEV AP GP FOR REVENUE	
126	WP/23993/2026 IA 1/2026 Direction Petition	H V S GANGA RAO Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV COURT SLIP	EAST GODAVARI
127	WP/25647/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	AMANANA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	P RAMA SHARANA SHARMA	GP MUNCIPAL ADMN AND URBAN DEV AP ANAND NAIDU MAMIDI SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES COURT SLIP	SRIKAKULAM
128	WP/26133/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	YELLA MADHAVAIAH Vs THE STATE OF ANDHRA PRADESH	T C KRISHNAN	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR IRRI AND CAD GP FOR ROADS BUILDINGS GP FOR REVENUE	CHITTOOR
129	WP/26760/2026 IA 1/2026 Direction Petition	GUTTULA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES N/S	WEST GODAVARI
130	WP/27044/2026 IA 1/2026 Direction Petition	A HARI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR REVENUE T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR ENDOWMENTS SPL	CHITTOOR
131	WP/28237/2026 IA 1/2026 Direction Petition	R SRINIVAS CHOWDARY Vs THE STATE OF ANDHRA PRADESH	VADLAPATLA SAI MALLIK	GP FOR MUNCIPAL ADMN URBAN DEV O M R LAW FIRM R2 R3 R4 R5 R6 R7 UNSERVED,	ANANTAPUR
132	WP/30279/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MOHAMMED MOINUDDIN Vs THE STATE OF ANDHRA PRADESH	JANARDHANA REDDY PONAKA	GP MUNCIPAL ADMN AND URBAN DEV AP VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations COURT SLIP	SPS NELLORE
133	WP/30905/2026 IA 1/2026 Direction Petition	S CHAND PEERA Vs THE STATE OF ANDHRA PRADESH	MARUPILLI SARADA	GP FOR MUNCIPAL ADMN URBAN DEV	ANANTAPUR
134	WP/31054/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PULA MARKET VARTHAKA YAJAMANULA Vs THE STATE OF ANDHRA PRADESH	KOTTURI NIKHIL KUMAR	GP MUNCIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) GP FOR REVENUE COURT SLIP	KRISHNA
135	WP/33238/2026 IA 1/2026 Direction Petition	PAIDI SAMBAMURTHY Vs THE STATE OF ANDHRA PRADESH	P VISESWAR RAO	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	SRIKAKULAM
136	WP/33387/2026 IA 1/2026 Direction Petition	SMT. KIMIDI SRIDEVI Vs THE STATE OF ANDHRA PRADESH	M BALANAGA SRINIVAS	GP FOR MUNCIPAL ADMN URBAN DEV V SURYA KIRAN KUMAR CKR ASSOCIATES SPL	EAST GODAVARI
137	WP/33579/2026 IA 1/2026	S BADRISH Vs	T DIWAKAR REDDY	GP FOR MUNCIPAL ADMN URBAN DEV	ANANTAPUR

Direction Petition	THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM GP FOR REVENUE

COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Tuesday The 24th day of November 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
SPECIALLY IDENTIFIED CASES					
138.1 along with 138					
138	WP/2796/2018 IA 1/2018 Suspension Petition	P. NARASIMHAIAH SHETTY Vs STATE OF ANDHRA PRADESH	D.SUMANTH	GP FOR MUNCIPAL ADMN URBAN DEV MAHADEVA KANTHRIGALA GP FOR REVENUE	KURNOOL
138.1	CC/1692/2021	P. NARA SIMHAIAH SHETTY Vs PRATAP SREENIVASULU SETTY	D.SUMANTH	MAHADEVA KANTHRIGALA Y KANAKALINGESWARA RAO NARASIMHA REDDY. G . L GUDAPATI LAKSHMI NARAYANA	KURNOOL
ADMISSION (MUNICIPAL ADMN.)					
139	WP/22618/2024 IA 1/2024 Direction Petition	SRI BALAJI FANCY STORE Vs THE STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR MUNCIPAL ADMN URBAN DEV Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GOLLAMUDI NAGASATYANARAYANA	SPS NELLORE
140	WP/9748/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	EDARA HARI BABU Vs THE STATE OF ANDHRA PRADESH	VADDAPALLI HEMANTH KUMAR	GP FOR MUNCIPAL ADMN URBAN DEV SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES P NAGENDRA REDDY COURT SLIP	WEST GODAVARI
141	WP/34734/2025 IA 2/2025 Stay Petition	M/S CADD INFO SOLUTIONS PRIVATE LIMITED. Vs UNION OF INDIA	D S SIVADARSHAN	KONA N.D.V.RAMANA RAO SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP MUNCIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
FOR ADMISSION					
142	CC/4048/2026 (WP/34602/2022)	M V V NAGA ANJANEYULU Vs G SAI PRASAD	PAPUDIPPU SASHIDAR REDDY	NAGARAJU PULLAGURA RR 1 TO 3 NOTICE SERVED	YSR KADAPA